For iStreet Network Limited
Sd/-
Surabhi Pal
Company Secretary

Place: Mumbai
Date: 09.05.2022

premises with the consent of
whom I have paid a huge amount released
out of the proceeds that my mother had got
from the bungalow she sold in Punjab. All the
authorities may take note that I am the lawful
occupant of the said premises.

UCO Bank
V/s.
Mr Pradeep Dayanand

1. Where the above na
before this Tribuna
interest, costs and
2. Whereas the servi
manner and when
allowed by this Trib
3. You are directed t
Advocate and file
show cause as to
4. Take notice that
decided in your a
Give issued under m
March, 2022.

Name & Address o
1) Mr Pradeep Da
Kandivali West,
Floor, Everest H
Ratnagiri-4157
Mari Aai Temple
2) Mrs. Anushka
Kandivali Wes
Floor, Everest
Ratnagiri-415
Mari Aai Temp

FORM A - PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
For the attention of the creditors of **SHREE SAI OTO TUBES MILL LIMITED**

RELEVANT PARTICULARS

1.	Name of the corporate debtor	SHREE SAI OTO TUBES MILL LIMITED
2.	Date of incorporation of corporate debtor	16/09/2010
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies – Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U27320MH2010PLC207716
5.	Address of the registered office and principal office (if any) of corporate debtor	104/A, JAGANNATH APARTMENT, ROKADIA LANE, BORIVALI WEST MUMBAI -400092.
6.	Insolvency commencement date in respect of corporate debtor	Date of Order: 08/04/2022 Date of Receipt of Order: 10/05/2022
7.	Estimated date of closure of insolvency resolution process	07th October; 2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional	VISHNU KANT KABRA IP No: IBBI/IPA-001/IP-P-02178/2021-2022/13747
9.	Address and e-mail of the interim resolution professional, as registered with the Board	903, MAYFAIR GREENS, S.V. ROAD, KANDIVALI WEST, MUMBAI-400067 Email Id: IPVISHNUKABRA@GMAIL.COM
10.	Last date for submission of claims	24/05/2022

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Shree Sai Oto Tubes Mill Limited on 08th April,2022 order no. C.P. No. 289/IBC/MB/2022 and the same was received on dated 10th May,2022.
The creditors of Shree Sai Oto Tubes Mill Limited, are hereby called upon to submit their claims with proof on or before May 24,2022 to the Interim Resolution Professional at the address mentioned against entry No. 05 which is 104/A, Jagannath Apartment, Rokadia Lane, Borivali West, Mumbai -400092.
The Claims may be submitted in their specific Forms B, C, D, E and F in terms of Regulations 7,8,9 and 9A of The Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations,2016 by the Operational Creditors (except Workmen and Employees). Financial Creditors, Workmen and Employees and Authorized Representatives of Workmen and Employees and other creditors respectively, as the case may be.
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.
Submission of false or misleading proofs of claim shall attract penalties.
Name and Signature of Interim Resolution Professional : Vishnu Kant Kabra
Date and Place : 10th May,2022, Mumbai

PEGASUS

Sale of Movab
Financial A
Rule
Notice is hereby
the below desc
Secured Credit
Trustee of Pega
mentioned bo
Assignment Ac
The Liquidator
tioned mortga
them to realiz
said, the help

MAHARASHTRA INSECTICIDES LIMITED

(A Subsidiary Company of M.A.I.D.C. Ltd., Mumbai)
A Govt. of Maharashtra undertaking
Incorporated under Companies Act. 1956
Mumbai Office:-
C/o. The Maharashtra Agro-Industries Development Corporation Limited.
Krushi Udyog Bhavan, Aarey Milk Colony Compound, Goregaon (East),
Mumbai - 400 065.Tel : 29272027Fax : 28719398/99
CIN No. UO5000MH1965SGC013380

/Short E-tender/2022-23/ Date: 10.05.2022